

RAKESH KUMAR AGARWAL

Insolvency Professional registered under Regulation 7 of the
 Insolvency and Bankruptcy Board of India (Insolvency Professionals) Regulation, 2016
 Registration No: IBBI/IPA-001/IP/P-00443/2017-18/10786
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Ultramine Pipetech Pvt Ltd - In Liquidation
(Liquidation Commencement date: 22.08.2023)

(Hon'ble NCLT, Kolkata pronounced order for initiation of liquidation of Corporate Debtor on 22.08.2023. In the aforesaid order, name of the Liquidator was not mentioned correctly. Order rectifying name of Liquidator by Hon'ble NCLT, Kolkata was received by Liquidator on 02/12/2023)

List of Stakeholders prepared under regulation 31(1) of IBBI (Liquidation Process) Regulations, 2016 as on 31st January, 2024

List of Financial Creditors

(In Rs)

Sl. No.	Name of the Creditor	Details of Claim Received		Details of Claim Admitted							Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Rejected	Amount of Claim Under Verification	Remarks, if any
		Date of First Receipt of Claim	Amount Claimed	Amount Admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished	Details of Security Interest	Amount Covered by Guarantee	% Share in total amount claims admitted					
1.	Capfloat Financial Services Private Limited	-	-	15,98,530.59	Financial Creditor-Unsecured	Nil	NA	NA	Nil	2.24%	-	-	-	-	Claim submitted during Liquidation process, however no clarification provided on the queries raised by liquidator as a part of verification process. Due to

																above, claim admitted on the basis of claim collated during the corporate insolvency resolution process.
2.	Tata Capital Financial Services Ltd	-	-	63,62,446	Financial Creditor-Unsecured	Nil	NA	NA	Nil	8.91%	-	-	-	-	-	No claim submitted during liquidation process. Due to above, claim admitted on the basis of claim collated during the corporate insolvency resolution process.
3.	Aditya Birla Finance Limited	-	-	17,84,895.52	Financial Creditor-Unsecured	Nil	NA	NA	Nil	2.50%	-	-	-	-	-	

The voting share in the constituted Consultation Committee is in proportion to the admitted claim in the total admitted claim. The above voting percentage is only for the purpose of voting in the Stakeholders Consultation Committee, Distribution and payments would be governed by Section 53 and other applicable provision of the Insolvency and Bankruptcy Code,2016.

Rakesh Kumar Agarwal, Liquidator

Ultramine Pipetech Pvt Ltd

Reg No:IBBI/IPA-001/IP-P00443/2017-18/10786

20, N S Road, Block A, 1st Floor, Room No 15, Kolkata -1

AFA valid upto 24/01/2025

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Date:- 31st January, 2024

Place: Kolkata